

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012,

Dated : 31st August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member

North Delhi Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Sitesh Mukherjee
Mr. Sakya S. Chaudhuri
Ms. Anusha Nagarajan
Mr. Anand K. Srivastava

Counsel for the Respondent (s):

Mr. Meet Malhotra, Sr. Adv
Mr. Ravi S.S. Chauhan
Mr. Sanjay Singh (Amicus Curiae)
Mr. M.S. Gupta, JD (Law), DERC

ORDER

We have heard Mr. Sitesh Mukherjee, Learned Counsel for the Appellant.

Post the matter for further hearing on **13.9.2012 at 2.30 p.m.**

(V J Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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